

SERVOTECH INDUSTRIES LIMITED

(CIN: L28933MH1994PLC081857)

("SIL" / TARGET COMPANY"/"TC")

Registered Office: 502, Triveni Krupa, Carter Road No. 3, Opp. Ambaji Mata Temple, Borivali (East), Mumbai - 400066 Maharashtra, India

Phone No. +9122-22086368; Email: info@servotech-india.com; Website: www.servotechengineering.in

Open offer for acquisition of upto 10,21,540 (Ten Lacs Twenty One Thousand Five Hundred Forty Only) Shares of Rs. 10/- each representing 26.00 % of the total equity and voting share capital of the Target Company at a price of Rs. 3.00/- per share ("Offer Price") by Mrs. Nikita D. Kothari.

This Post offer Advertisement is being issued by PNB Investment Services Limited, the Manager to the offer, on behalf of the Acquirer, in connection with the offer made by the Acquirer in compliance, with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulation, 2011").

The Detailed Public Statement ("DPS") with respect to the aforementioned offer was made on in Business Standards (English Daily) all editions, Business Standards (Hindi Daily) all editions, and Mumbai Lakshadweep (Marathi Daily) on June 12, 2023.

1	Name of the Target Company	Servotech Industries Limited		
2	Name of the Acquirer	Mrs. Nikita D. Kothari		
3	Name of the Manager to the offer	PNB Investment Services Limited		
4	Name of the Register to the officer	Purva Sharegistry (India) Private Limited		
5	Offer details			
(a)	Date of Opening of the Offer	September 01, 2023		
(b)	Date of the Closing of the offer	September 14, 2023		
6	Date of Payment of Consideration	September 26, 2023, however no shares were tendered; hence, no payment has been made.		
7	Details of the Acquisition			
Sr No.	Particulars	Proposed in the Offer Document		Actual
7.1	Offer Price	Rs. 3/- per Equity Share		Rs. 3/- per Equity Share
7.2	Aggregate number of Shares tendered	10,21,540		NIL
7.3	Aggregate number of Shares accepted	10,21,540		NIL
7.4	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 30,64,620		NA
7.5	Shareholding of the Acquirer and PAC before Share Purchase Agreements (SPAs) and Public Announcement (No. and Percentage)	NIL		NIL
7.6	Shares Acquired by way of Share Purchase Agreements (SPA) • Number • % Fully Diluted Equity Share Capital	NIL		NIL
7.7	Shares Acquired by way of Open offer • Number • % Fully Diluted Equity Share Capital	12,35,462 (31.44%)		12,35,462* (31.44%)
7.8	Shares Acquired after Detailed Public Statement • Number of Shares acquired • Price of the shares acquired • % of the shares acquired	NIL		NIL
7.9	Post offer Shareholding of Acquirer and PAC • Number • Fully Diluted Equity Share Capital	NIL		NIL
7.10	Pre and Post Offer Shareholding of Public Shareholders • Number • % Fully Diluted Equity Share Capital *On Post Preferential Paid Up Capital	Pre Offer 26,93,538 (68.56%)	Post Offer 16,71,998 (42.56%)	Pre Offer 26,93,538 (68.56%) Post Offer 16,71,998 (42.56%)

* a. Till the date of this post offer advertisement no shares have been acquired by Mrs. Nikita D. Kothari under SPA executed on June 05, 2023. The Acquirer shall complete the transaction under Share Purchase Agreement within the stipulated time period as provided under Reg. 22(3) of SEBI (SAST) Regulations, 2011

b. No shares were tendered in the Open Offer and hence there are no changes in the shareholding of the public category.

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of her obligations as laid down by SEBI (SAST) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE website at www.bseindia.com and at the Registered Office of the Target Company.

10. Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated August 19, 2023.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER:

Manager to the Offer:



PNB Investment Services Limited

CIN: U65191DL2009G01187146

SEBI Reg. No.: INM000011617

Contact Person: Mrs. Menka Jha

Registered Office Address: 10, Rakesh Deep Building, Yusuf Sarai Commercial Complex, Gulmohar Enclave New Delhi-110049, Delhi, India.

Corporate Office: PNB Pragati Towers, 2nd Floor, C-9, G- Block, Bandra Kurla Complex, Bandra (E), Mumbai- 400 051, Maharashtra, India

Tel. No.: +91-22 26532687; Email: mbd@pnbisl.com; Investor Grievance Email: complaints@pnbisl.com

Place: Mumbai

Date: October 05, 2023

Communicate India